

Procedure for borrowing Housing loans and its payment

6750. SHRI H. N. NANJE
GOWDA:

SHRI K. LAKKAPPA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that under Delhi Development Act, 1957, rules are required to be framed regarding the procedure for borrowing money as loans and their repayments;

(b) whether such rules have not been framed for the last 20 years;

(c) if so, the reasons therefor; and

(d) action contemplated in the matter?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (d) Under section 56(2) (min), which was introduced in Delhi Development Act, 1957 by an amendment in 1963, rules were required to be framed about the procedure to be followed for borrowing moneys by way of loans or debentures and their repayment. The rules governing the issue of debentures by the Delhi Development Authority have already been framed in 1977. As regards borrowing of moneys by way of loans, terms and conditions for raising of such loans by the Delhi Development Authority were being got approved by the Central Government in each case individually. However, rules on this subject also are being framed now.

Applications for telephone connections pending in Jodhpur and Barmer, Rajasthan

6751. SHRI VIRDHI CHANDER JAIN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that applications for getting telephone connections are pending at present in Jodhpur and Barmer;

(b) if so, the number thereof; and

(c) the steps taken or proposed to be taken for providing them telephone connections?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) and (b). There is no waiting list at Barmer. At Jodhpur 1500 applicants were on the waiting list as on 1-7-1980.

(c) The capacity of the existing Jodhpur exchange is proposed to be expanded by 1000 lines during the current financial year and during each of the next two years.

प्रायः सूखा प्रस्त रहने वाले क्षेत्र संबंधी कार्यक्रम और मरुस्थल विकास कार्यक्रम के लिये केन्द्रीय सहायता का अनुपात

6752. श्री बद्धि चन्द्र जैन : क्या ग्रामीण पुनर्निर्माण: मंत्री यह बताने की दृष्टा करेंगे कि :

(क) क्या प्रायः सूखा प्रस्त रहने वाले क्षेत्र संबंधी कार्यक्रम और मरुस्थल विकास कार्यक्रम को क्रियान्वित करने के लिये राज्यों को केन्द्रीय सरकार से 1 अप्रैल, 1979 तक 100 प्रतिशत सहायता मिला करती थी,

(ख) क्या 1 अप्रैल, 1979 के बाद से यह सहायता अनुपात कम करके केन्द्रीय सरकार का 50 प्रतिशत और प्रत्येक राज्य का 50 प्रतिशत कर दिया गया और यदि हाँ, तो इसके क्या कारण हैं ;

(ग) क्या इसके कारण राजस्थान जैसे निर्धन राज्य इस उद्देश्य के लिये अपना 50 प्रतिशत का योगदान नहीं दे पाते हैं जिसके कारण बाड़मेर, जैसलमेर, जोधपुर, बीकानेर चुरू आदि जैसे मरुस्थलीय जिले प्रगति और विकास से वंचित रह गये हैं और यदि हाँ, तो क्या केन्द्रीय सरकार ऐसे क्षेत्रों को विशेष सहायता देगी;